

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 50.

IA 83/2024

In

C.P.3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: **UNION OF INDIA**

V/s

INFRASTRUCTURE LEASING AND
FINANCIAL SERVICES LTD. & ORS.

SECTION 241- 242 OF COMPANIES ACT.

ORDER

1. Ld. Counsel for both the sides are present.
2. The Copy of Reply was not available with the Bench.
3. The Respondents seeks time to file the hard copy of the reply within two weeks days. Liberty is granted to the respondent to file copy of reply within two weeks. Registry is directed to accept the hard copy of the reply filed by the Respondent.

4. List this matter on 09.07.2024 for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Prajakta

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)